

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/40169/2025 BLAPL/157/2026	RAJIB KUMBHAR @ GANDHI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	MELCHHAMUNDA /137 /2024 SPECIAL JUDGE (POCSO), BARGARH(B Spl/0000030/2024
2	D-BLAPL/40623/2025 BLAPL/158/2026	JITENDRA KUMAR JENA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	NIRAKARPUR /83 /2018 J.M.F.C,TANGI(Khordha ) GR/0000352/2018
3	D-BLAPL/40747/2025 BLAPL/159/2026	PRASANT KUMAR NAYAK VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	TANGI (KHURDA) /576 /2025 CIVIL JUDGE (JD) CUM J.M.F.C, CHILIK GR/0000576/2025
4	D-BLAPL/40860/2025 BLAPL/160/2026	SRINIBASH @ RABINDRA PANDA VS STATE OF ODISHA	BISWARANJAN DALAI VS	MADHUPATNA /323 /2025 SPECIAL JUDGE (POCSO), CUTTACK(C Spl/0000188/2025
5	D-BLAPL/371/2026 BLAPL/161/2026	BARMA @ BAIRAGI HEMBRAM VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /160 /2025 J.M.F.C.,TELKOI(Kendujhar) GR/0000153/2025
6	D-BLAPL/372/2026 BLAPL/162/2026	SAROJ JENA @ BUTU VS STATE OF ODISHA	SANJIT MISHRA VS	PURI GRPS /87 /2025 S.D.J.M.,PURI(Puri) GR/0001210/2025
7	D-BLAPL/40006/2025 BLAPL/163/2026	DJEDJE RAYMOND @ CHIJOKE OKOYE VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	DARGHA BAZAR /39 /2025 DISTRICT & SESSIONS JUDGE,CUTTAC ST/0000226/2025
8	D-BLAPL/320/2026 BLAPL/164/2026	SIDHU @ SIDHANT SAMAL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	K.SINGHPUR /74 /2025 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000041/2025
9	D-BLAPL/321/2026 BLAPL/165/2026	GANESH MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /166 /2023 A.D.J.,JAJPUR ROAD(Jajapur ) ST/0000057/2023
10	D-BLAPL/322/2026 BLAPL/166/2026	SUBASH CHANDRA BEHERA @ MANTU VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /444 /2025 G.N CUM J.M.F.C., SUKINDA(Jajapur ) CT/0000723/2025
11	D-BLAPL/40820/2025 BLAPL/167/2026	SANTA @ SANTOSH ROUT VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	FATEGARH /260 /2025 A.D.J.,NAYAGARH(Nayagarh ) ST/0000282/2025

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12	D-BLAPL/324/2026 BLAPL/168/2026	BABAJI PATRA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	ASKA /42 /2025 A.D.J.,ASKA(Ganjam) ST/0000078/2025
13	D-BLAPL/326/2026 BLAPL/169/2026	GOBINDA SUNA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	LAKHANA /129 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000921/2025
14	D-BLAPL/40816/2025 BLAPL/170/2026	MANU @ MANOJ KUMAR BEHERA VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	FATEGARH /260 /2025 A.D.J.,NAYAGARH(Nayagarh ) ST/0000282/2025
15	D-BLAPL/356/2026 BLAPL/171/2026	LAXMIKANTA PANDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	SORO /1051 /2025 J.M.F.C.,SORO(Baleshwar) CT/0001992/2025
16	D-BLAPL/369/2026 BLAPL/172/2026	RAJU MAHANTA VS STATE OF ODISHA	SANJIT MISHRA VS	CHAMPUA /322 /2025 SPECIAL JUDGE (POCSO), KENDUJHAR Spl/0000102/2025
17	D-BLAPL/375/2026 BLAPL/173/2026	TIKILI DAS @ DIPUN DAS VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	UDALA /338 /2025 A.D.J.,UDALA(Mayurbhanj) ST/0000259/2025
18	D-BLAPL/152/2026 BLAPL/174/2026	NETI @ RAKESH KUMAR DAS VS STATE OF ODISHA	KARUNAKAR RATH VS	BALASORE TOWN /47 /2025 S.D.J.M.,BALASORE(Baleshwar) CT/0000155/2025
19	D-BLAPL/389/2026 BLAPL/175/2026	MANOJ KUMAR BEHERA VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	PURIGHAT /344 /2025 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000864/2025
20	D-BLAPL/396/2026 BLAPL/176/2026	BABLOO @ KARUNAKAR BINDHANI VS STATE OF ODISHA	SMRUTI RANJAN RAO VS	BARANGA /674 /2025 SPECIAL JUDGE (POCSO), CUTTACK(CU Spl/0000204/2025
21	D-BLAPL/40808/2025 BLAPL/177/2026	CHITTARANJAN PARIDA VS STATE OF ODISHA	RAMESH CHANDRA ROUT VS	RAJNAGAR /411 /2025 J.M.F.C., RAJNAGAR(Kendrapara ) GR/0000539/2025
22	D-BLAPL/132/2026 BLAPL/178/2026	BHAGABANA SAHU VS STATE OF ODISHA	DEBASIS SAHOO VS	RAMPUR (SONEPUR) /186 /2025 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000095/2025
23	D-BLAPL/397/2026	SOUMITRI PRADHAN	ANIRUDHA DAS	BOUDH /381 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/179/2026	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000092/2024
24	D-BLAPL/265/2026 BLAPL/180/2026	SAKIL @ SAKILA MARNDI VS STATE OF ODISHA	SHYAM SUNDAR CHHUALSINGH VS	BANGRIPOSI /35 /2025 AD HOC ADDL.DIST. JUDGE (FTSC), BA Spl/0000015/2025
25	D-BLAPL/271/2026 BLAPL/181/2026	ARUP KUMAR GIRI @ RABI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 A.D.J.,JALESWAR(Baleshwar) Spl/0000035/2025
26	D-BLAPL/275/2026 BLAPL/182/2026	CHANDAN @ BAIDYANATH JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /82 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000254/2025
27	D-BLAPL/399/2026 BLAPL/183/2026	RILU BISHI VS STATE OF ODISHA	ANIRUDHA DAS VS	SONEPUR /119 /2024 A.D.J.,SONEPUR(Sonepur ) Spl/0000014/2024
28	D-BLAPL/278/2026 BLAPL/184/2026	RAMA JENA VS STATE OF ODISHA	SUJIT KUMAR PATNAIK VS	BADABAZAR /590 /2025 S.D.J.M.,BERHAMPUR(Ganjam) GR/0003274/2025
29	D-BLAPL/403/2026 BLAPL/185/2026	DEBI PRASAD MALLIA @ VICKY VS STATE OF ODISHA	RAMDAS ACHARY VS	LINGARAJ P.S. /25 /2025 3RD A.D.J., BHUBANESWAR(Khordha ) CT/0000186/2025
30	D-BLAPL/286/2026 BLAPL/186/2026	BHAJA @ BHAJAMAN CHANDAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BAGDIA /77 /2025 A.D.J.,ANGUL(Anugul ) CT/0000601/2025
31	D-BLAPL/289/2026 BLAPL/187/2026	AMIT MINZ VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	RAJGANGPUR /476 /2025 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000936/2025
32	D-BLAPL/39786/2025 BLAPL/188/2026	DAMA @ DAMODAR @ DAMODARA ROUT VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BAISINGA /557 /2025 J.M.F.C., BETANATI(Mayurbhanj) CT/0001307/2025
33	D-BLAPL/331/2026 BLAPL/189/2026	ASIM MINZ VS STATE OF ODISHA	NARESH CHANDRA JENA VS	RAIBAGA /157 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000092/2025
34	D-BLAPL/404/2026 BLAPL/190/2026	DEBI PRASAD MALLIA @ VICKY VS	RAMDAS ACHARY VS	LINGARAJ P.S. /26 /2025 3RD A.D.J., BHUBANESWAR(Khordha )

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35	D-BLAPL/395/2026 BLAPL/191/2026	STATE OF ODISHA RANU GARADA VS STATE OF ODISHA	SK. ZAFARULLA VS	CT/0000173/2025 NARAYANPATNA /30 /2025 ADDL DISTRICT AND SESSIONS JUDGE CT/0000132/2025
36	D-BLAPL/406/2026 BLAPL/192/2026	BABULA BAGH VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /331 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001216/2025
37	D-BLAPL/407/2026 BLAPL/193/2026	DEEPAK KHILLA @ KHILLO VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /331 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001216/2025
38	D-BLAPL/408/2026 BLAPL/194/2026	KARTIK MUDULI @ RAHUL VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /331 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0001216/2025
39	D-BLAPL/419/2026 BLAPL/195/2026	SUVENDU SEKHAR PATI VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	SAMBALPUR CYBER /20 /2025 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002488/2025
40	D-BLAPL/290/2026 BLAPL/196/2026	DEBENDRA BISWAL VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	//0 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000041/2025
41	D-BLAPL/293/2026 BLAPL/197/2026	BADAL KUMAR SWAIN @ BADAL KU. SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /677 /2025 SPECIAL JUDGE(POCSO), BERHAMPUR Spl/0000221/2025
42	D-CMP/39/2026 CMP/33/2026	GOBINDA SAHU VS DEBANANDA MEHER	AMIT PRASAD BOSE VS	// A.D.J.,JHARSUGUDA(Jharsuguda ) Fao/0000007/2025
43	D-CMP/275/2026 CMP/34/2026	GHANASHYAM SAHOO VS NILAMADHAB JENA	NIRMAL KISHORE RATH VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE IA/0000001/2024
44	D-CMP/290/2026 CMP/35/2026	SANYASI CHARAN SAHOO VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2025
45	D-CMP/295/2026 CMP/36/2026	KABITA SAHU VS NILAMADHAB JENA	NIRMAL KISHORE RATH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2024

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46	D-CMP/53128/2025 CMP/37/2026	SRI LOKANATH DEB BIJE SRIKHETRA, PURI VS PURNA CHANDRA MOHAPATRA	SOURAV SUMAN BHUYAN VS	// 3RD ADDL. DISTRICT JUDGE,PURI(Puri) Fao/0000014/2024
47	D-CMP/55305/2025 CMP/38/2026	SATYABHAMA SETHY VS LAXMIDHAR SETHY	BIKRAM RATH VS	// A.D.J.,JJPUR ROAD(Jajapur ) Fao/0000019/2024
48	D-CMP/282/2026 CMP/39/2026	PURNA CHANDRA SAHOO VS PRADIPTA KUMAR JENA	NIRMAL KISHORE RATH VS	// 1ST ADDL.CIVIL JUDGE(SD),BHUBANE IA/0000001/2024
49	D-CMP/196/2026 CMP/40/2026	DEEPAK KUMAR BASA VS NILAMADHAB JENA	NIRMAL KISHORE RATH VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE IA/0000001/2024
50	D-CMP/629/2026 CMP/41/2026	PAMILA SAHOO VS KANAKA SAHOO @ MOHARANA	AJIT CHANDRA MOHAPATRA VS	// 2ND A.D.J.,CUTTACK(Cuttack) Fao/0000047/2018
51	D-CMP/575/2026 CMP/42/2026	PRAKASH JENA VS RAMESH JENA	ACHYUTANANDA PATTANAIAK VS	// 2ND ADDL.CIVIL JUDGE(SD),BHUBANE CS/0000118/2007
52	D-CMP/190/2026 CMP/43/2026	SARAT KUMAR PANDA VS NILAMADHAB JENA	NIRMAL KISHORE RATH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2024
53	D-CMP/645/2026 CMP/44/2026	KONCHADA @ K. ASHOK KUMAR VS BISWASINI NAIK @ NAYAK	DIPTI RANJAN BHOKTA VS	// CIVIL JUDGE (SD),JEYPORE(Koraput) IA/0000008/2025
54	D-CMP/53939/2025 CMP/45/2026	UMAKANTA @ MANMOHAN JENA VS KARTIKA CHANDRA MOHANTY	SUKANTA KUMAR NAYAK VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak ) EC/0000024/2023
55	D-CMP/250/2026 CMP/46/2026	INDIRA SAHU VS NILAMADHAB JENA	NIRMAL KISHORE RATH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2024
56	D-CMP/266/2026 CMP/47/2026	DEEPAK KUMAR BASA VS NILAMADHAB JENA	NIRMAL KISHORE RATH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh IA/0000001/2024
57	D-CMP/294/2026	HEMANTA KUMAR NAYAK	AMIT PRASAD BOSE	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CMP/48/2026	VS BILASINI DEI	VS	CIVIL JUDGE (SD), CHANDIKHOL(Jajapur) CS/0000064/2023
58	D-CMP/531/2026 CMP/49/2026	RAMESH CHANDRA MOHANTY VS SAUBHAGY AMANJARI DEI	AMITAV TRIPATHY VS	// CIVIL JUDGE (SD),NAYAGARH(Nayagarh) CS/0000038/2019
59	D-CMP/54240/2025 CMP/50/2026	BHARAT BHUSAN NEGI VS SNEHALATA NEGI	BUDHIRAM DAS VS	// S.D.J.M.-CIVIL JUDGE (JD),SONEPUR(SONEPUR) EC/0000001/2024
60	D-CONTC/52967/2025 CONTC/146/2026	DELEEP KUMAR UTLA VS MANOJ KUMAR PADHY, DIRECTOR ELEMENTARY EDUCATION	ADV VS	// ()
61	D-CONTC/53077/2025 CONTC/147/2026	PITABASA SWAIN VS RAJESH KUMAR, IPS	ADV. VS	// ()
62	D-CONTC/53524/2025 CONTC/148/2026	PRASANTA KUMAR CHHOTARAY VS ARVIND SINGH, C.E.O, TPCODL,BHUBANESWAR	ADV. VS	// ()
63	D-CONTC/53580/2025 CONTC/149/2026	PRASANNA KUMAR MOHARANA VS ARAVIND AGRAWAL, IAS	ADV. VS	// ()
64	D-CONTC/54465/2025 CONTC/150/2026	SRIRAM MUNDA VS VISHAL SINGH, I.A.S	ADV. VS	// ()
65	D-CONTC/54466/2025 CONTC/151/2026	BIRAJA PRASAD SETHY VS VISHAL SINGH, I.A.S	ADV. VS	// ()
66	D-CONTC/54477/2025 CONTC/152/2026	BICHITRANANDA MOHAPATRA VS ARAVIND AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.	PRABIN DAS VS	// ()
67	D-CONTC/54496/2025 CONTC/153/2026	KARUNAKAR BHOI VS ANU GARG, IAS	ADV. VS	// ()
68	D-CONTC/133/2026 CONTC/154/2026	JHUM JHUM DAS VS	DINESH KUMAR PANDA VS	// ()

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69	D-CONTC/298/2026 CONTC/155/2026	ARAVIND AGRAWAL, IAS KALYANI BISWAL VS SRIYA S.BEHERA,MANAGER(BO),SBI,MAIN BRANCH,BHUBANESWAR	ADV. VS	// // ()
70	D-CONTC/54502/2025 CONTC/156/2026	GIRIJANANDAN PATTNAIK VS SATYABRATA SAHU, I.A.S.	LALATENDU SAMAL VS	// () //
71	D-CONTC/54575/2025 CONTC/157/2026	RABINDRA KUMAR BEHERA VS MANOJ KUMAR DAS, GENERAL MANAGER (HRM) INDIAN BANK	SANTOSH KUMAR SWAIN VS	// () //
72	D-CONTC/54578/2025 CONTC/158/2026	PRATIBHA PATTANAİK VS SONAMIKA RAY, D.E.O, KHURDA	SANTOSH KUMAR SWAIN VS	// () //
73	D-CONTC/54590/2025 CONTC/159/2026	RATNAKAR DAS VS ARVIND AGARWAL, IAS	ADV. VS	// () //
74	D-CONTC/52179/2025 CONTC/160/2026	GIRISH CHANDRA SAHOO VS SATYABRATA SAHU, IAS	ADV. VS	// () //
75	D-CONTC/53531/2025 CONTC/161/2026	SUBODHA KUMAR ROUSTRAY VS ARVIND SINGH, C.E.O, TPCODL,BHUBANESWAR	ADV. VS	// () //
76	D-CONTC/54641/2025 CONTC/162/2026	KAILASH CHANDRA PATI VS JAGABANDHU SAHU, (OES), D.E.O, BHADRAK	ADV. VS	// () //
77	D-CONTC/54672/2025 CONTC/163/2026	PRAKASH CHANDRA POLLEYI VS ABHIMANYU SAHOO, B.E.O,KABISURYANAGAR	ADV. VS	// () //
78	D-CRLA/38810/2025 CRLA/30/2026	SAHADEBA MALLICK VS STATE OF ODISHA	JAYANTI PANIGRAHI VS	K.NUAGOAN /9 /2024 SPECIAL JUDGE (POCSO), PHULBANI(K Spl/0000002/2024
79	D-CRLA/596/2026 CRLA/31/2026	SAHU MEHER VS STATE OF ODISHA(VIG.)	SUBHAM SHARMA VS	SAMBALPUR VIGILANCE /48 /2016 SPL. JUDGE (VIG),BOLANGIR(Balangir) CT/0000004/2017

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
80	D-CRLA/105/2026 CRLA/32/2026	SATYABRATA PRADHAN@MITU VS STATE OF ODISHA	DEVASHIS PANDA VS	RANPUR /245 /2020 SPECIAL JUDGE (POCSO), NAYAGARH TR/0000017/2021
81	D-CRLA/40287/2025 CRLA/33/2026	NIRANJAN PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	JHARBANDH /29 /2013 A.D.J.,PADAMPUR(Bargarh ) CT/0000298/2014
82	D-CRLA/184/2026 CRLA/34/2026	SUDAM CHANDRA SAHU VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	CUTTACK VIGILANCE /6 /2015 SPECIAL JUDGE, VIGILANCE, BARIPAD GR/0000013/2015
83	D-CRLA/199/2026 CRLA/35/2026	SANTANU KUMAR KAR VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	CUTTACK VIGILANCE /6 /2015 SPECIAL JUDGE, VIGILANCE, BARIPAD GR/0000013/2015
84	D-CRLA/175/2026 CRLA/36/2026	PURUSOTTAM MOHANTY VS STATE OF ODISHA(VIG.)	ANJAN KUMAR BISWAL VS	CUTTACK VIGILANCE /6 /2015 SPECIAL JUDGE, VIGILANCE, BARIPAD GR/0000013/2015
85	D-CRLLP/11/2026 CRLLP/10/2026	STATE OF ODISHA VS SAHANAWAJ ANSARI	PARTHA SARATHI NAYAK, A.G.A. VS	KANTABANJI /332 /2021 SPECIAL JUDGE, KANTABANJI(Balangir) SC/0000070/2022
86	D-CRLLP/8/2026 CRLLP/9/2026	STATE OF ODISHA VS ANUGRAHA LIMA	AUROVINDA MOHANTY, A.S.C. VS	MOHANA /129 /2020 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) GR/0000041/2020
87	D-CRLMA/457/2026 CRLMA/5/2026	NAKULA MUDULI VS STATE OF ODISHA	DEVASHIS PANDA VS	BASTA /346 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0000772/2025
88	D-CRLMC/388/2026 CRLMC/100/2026	MAHENDRA MALLIK VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /125 /2023 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000080/2023
89	D-CRLMC/39700/2025 CRLMC/101/2026	BANAMALI JENA VS STATE OF ODISHA	PRAHALLAD MAHALI VS	MARSHAGHAI /97 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0000684/2025
90	D-CRLMC/40435/2025 CRLMC/102/2026	BHRAMARA @ BHRAMBARA NAHAKA VS STATE OF ODISHA	BASUDEV PUJARI VS	KABISURYANAGAR (KODALA) /106 /2025 ASST. SESSIONS JUDGE,KODALA(Ganjam) ST/0000003/2011
91	D-CRLMC/70/2026	RAHUL DANGRI	MANORANJAN PADHY	LAXMIPUR /70 /2022

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	CRLMC/103/2026	VS STATE OF ODISHA	VS	ADDL DISTRICT AND SESSIONS JUDGE CT/0000141/2022
92	D-CRLMC/40451/2025 CRLMC/104/2026	DIPAK KUMAR NAYAK VS STATE OF ODISHA	DEBASIS MISHRA VS	MAHILA P.S.(BBSR) /66 /2024 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000628/2024
93	D-CRLMC/123/2026 CRLMC/105/2026	AKRURA MAJHI VS STATE OF ODISHA(VIG.)	SURAJ MOHANTY VS	VIGILANCE PS (BERHAMPUR) /8 /2025 SPECIAL JUDGE (VIGILANCE), PHULBA CT/0000002/2025
94	D-CRLMC/126/2026 CRLMC/106/2026	NIKHIL PADHI VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARGARH /447 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000066/2024
95	D-CRLMC/611/2026 CRLMC/107/2026	BISHNU CHARAN MOHANTY VS HEMANTA KUMAR MOHANTY	ANANTA NARAYAN PATTANAYAK VS	/ /0 C.J.M.,JAGATSINGHPUR(Jagatsinghapur ) ICC/0000061/2018
96	D-CRLMC/198/2026 CRLMC/108/2026	SK.SONA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /540 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0002286/2025
97	D-CRLMC/390/2026 CRLMC/109/2026	SANTOSH KARNA VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /150 /2023 J.M.F.C.,KANTAMAL(Baudh ) CT/0000156/2023
98	D-CRLMC/40498/2025 CRLMC/110/2026	R.HARICHARAN VS STATE OF ODISHA	LALITENDU MISHRA VS	BERHAMPUR SADAR /412 /2025 J.M.F.C.(R),BERHAMPUR(Ganjam) GR/0001431/2025
99	D-CRLMC/394/2026 CRLMC/111/2026	CHITRA@CHITRASEN BAGH VS STATE OF ODISHA	AZAD KESHORI DASH VS	GHANTAPADA /8 /2025 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000078/2025
100	D-CRLMC/474/2026 CRLMC/112/2026	RAJESH PANIGRAHI@RANI PANDA VS STATE OF ODISHA	SWAGATIKA PANDA VS	BADABAZAR /58 /2021 1ST A.D.J.,BERHAMPUR(Ganjam) ST/0000218/2022
101	D-CRLMC/40499/2025 CRLMC/113/2026	DAYANIDHI SAHOO VS STATE OF ODISHA	LALITENDU MISHRA VS	PAHALA /173 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000966/2025
102	D-CRLMC/40309/2025 CRLMC/114/2026	CHHATUA@UCHHABA@SOUMITREE NAIK VS	MANORANJAN DAS VS	MOTANGA /286 /2024 DISTRICT & SESSIONS JUDGE,DHENKA

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103	D-CRLMC/40839/2025 CRLMC/115/2026	STATE OF ODISHA M.KESHAB REDDY@M.KESHEB REDDY VS M.GOURI REDDY	SOUBHAGYA KUMAR DASH VS	CT/0000006/2025 //0 J.M.F.C.(R),BERHAMPUR(Ganjam) MIS.CASE/0000061/2025
104	D-CRLMC/620/2026 CRLMC/116/2026	DHIRENDRA SAMAL VS STATE OF ODISHA	SAROJ KUMAR DASH VS	DHENKANAL SADAR /829 /2025 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001525/2025
105	D-CRLMC/40506/2025 CRLMC/117/2026	SHYAM SUNDAR RAM VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 J.M.F.C.,KHURDA(Khordha ) ICC/0000300/2010
106	D-CRLMC/40515/2025 CRLMC/118/2026	TEJARAM SA@PADHAN VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	HEMGIR /22 /2021 J.M.F.C,HEMGIR(Sundargarh) GR/0000153/2021
107	D-CRLMC/40726/2025 CRLMC/119/2026	SANJAYA KUMAR MAJHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PHIRINGIA /259 /2025 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBARI CT/0001251/2025
108	D-CRLMC/40738/2025 CRLMC/120/2026	MAMATA JHA VS STATE OF ODISHA	SIDDHANT SARANGI VS	BELPAHAR /284 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda ) CT/0001336/2024
109	D-CRLMC/300/2026 CRLMC/121/2026	BASANTA BISOI VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	KHURDA SADAR /279 /2023 S.D.J.M.,KHURDA(Khordha ) GR/0000933/2023
110	D-CRLMC/702/2026 CRLMC/122/2026	BANABIHARI PALATA VS STATE OF ODISHA(VIG.)	HEMANT KUMAR MUND VS	BHUBANESWAR VIGILANCE /77 /2010 ADDL.SPL.JUDGE (VIG),BHUBANESWAR TR/0000016/2012
111	D-CRLMC/40274/2025 CRLMC/123/2026	MANAS RANJAN MOHANTY VS STATE OF ODISHA(VIG.)	DINESH KUMAR MOHANTY VS	BALASORE VIGILANCE /52 /2009 SPL.JUDGE(VIG.),KEONJHAR(Kendujhar) GR/0000020/2011
112	D-CRLMC/693/2026 CRLMC/124/2026	BALIA@JYOTI PRASAD NAYAK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	JEYPORE SADAR /59 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko) GR/0000177/2025
113	D-CRLMC/387/2026 CRLMC/99/2026	RANJIT SAHU VS STATE OF ODISHA	BIKASH KARNA VS	//0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000019/2025

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114	D-CRLMP/47/2026 CRLMP/19/2026	BHANJA KISHORE MAHALIK @ BHANJA MAHALIK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BANSADA /336 /2025 () //
115	D-CRLMP/51/2026 CRLMP/20/2026	GADADHAR BEHERA VS STATE OF ODISHA	SURAJ MOHANTY VS	//0 () //
116	D-CRLMP/33381/2025 CRLMP/21/2026	BIDYUTA PRAVA SWAIN VS STATE OF ODISHA	PRADEEP KUMAR DASH VS	// () //
117	D-CRLMP/39703/2025 CRLMP/22/2026	ASHOK AGARWAL @ KUMAR VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	// () //
118	D-CRLMP/40534/2025 CRLMP/23/2026	PITABAS NAYAK VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	//0 () //
119	D-CRLMP/151/2026 CRLMP/24/2026	DILLIP KUMAR MOHARANA VS STATE OF ODISHA	PRAFULLA CHANDRA DAS VS	BHARATPUR PS /330 /2021 S.D.J.M.,BHUBANESWAR(Khordha ) ICC/0003324/2021
120	D-CRLMP/40243/2025 CRLMP/25/2026	B.PURNA CHANDRA PATRA VS STATE OF ODISHA	SIBA RANJAN POLAI VS	CUTTACK VIGILANCE /12 /2018 () //
121	D-CRLMP/40320/2025 CRLMP/26/2026	REBATI JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //
122	D-CRLMP/40825/2025 CRLMP/27/2026	ANANTA CHARAN SAHOO VS STATE OF ODISHA	DIPTIREKHA NANDA VS	SAMBALPUR SADAR /265 /2023 () //
123	D-CRLMP/40804/2025 CRLMP/28/2026	MANORANJAN DAS VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	//0 J.M.F.C.,BASTA(Baleshwar) ICC/0000004/2025
124	D-CRLMP/39828/2025 CRLMP/29/2026	ANTARAM PRADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	BARPALLI /1 /2024 () //
125	D-CRLMP/617/2026	DINESH KUMAR SHAW	T.DHIREN KUMAR DORA	//

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	CRLMP/30/2026	VS STATE OF ODISHA	VS	J.M.F.C.,BHUBANESWAR(Khordha ) CMC/0001105/2024
126	D-CRLMP/260/2026 CRLMP/31/2026	TAPAS RANJAN DAS VS STATE OF ODISHA	SASWATA PATNAIK VS	JALESWAR /385 /2025 ( ) //
127	D-CRLREV/40503/2025 CRLREV/28/2026	BHOLESWARI PRADHAN VS TAHASILDAR CUM EXECUTIVE MAGISTRATE, BONAI	GEETANJALI MAJHI VS	// //0 EXECUTIVE MAGISTRATE, BONAI(Sun Mcc/0000022/2025
128	D-CRLREV/334/2026 CRLREV/29/2026	DILLIP KUMAR MALLIK VS STATE OF ODISHA	TRILOCHAN NANDA VS	BELPARA /62 /2004 A.D.J.PATNAGARH(Balangir) CRA/0000005/2025
129	D-FAO/52429/2025 FAO/13/2026	D.M., M/S. ORIENTAL INSURANCE CO. LTD.,BALASORE VS DURGA PRASAD DAS	SOMNATH ROY VS	// COMMISSIONER FOR EMPLOYEES COM EC/0000012/2019
130	D-FAO/211/2026 FAO/14/2026	MANAGING COMMITTEE OF GADADHAR GIRLS HIGH SCHOOL,BALASORE VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000318/2017
131	D-FAO/348/2026 FAO/15/2026	GAIYADHAR BISHOYI VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000075/2024
132	D-FAO/197/2026 FAO/16/2026	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD,CUTTACK VS AJAY KUMAR KISHAN	PRASANTA KUMAR MAHALI VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000387/2024
133	D-FAO/219/2026 FAO/17/2026	MANAGING COMMITTEE OF KAILASH CHANDRA GIRLS HIGH SCHOOL, BAIGANBARA,BALASORE VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000314/2017
134	D-FAO/361/2026 FAO/18/2026	SUNITA SAHOO VS UNION OF INDIA	DEBASISH PATNAIK VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000069/2024
135	D-FAO/40327/2025 FAO/19/2026	SANJUKTA MOHAPATRA VS KRUSHNA CHANDRA PRADHAN	KAPILA CHARAN NAYAK VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000136/2019
136	D-MACA/52709/2025 MACA/44/2026	THE CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. VS	SOMNATH ROY VS	// III MACT,PURI(Puri)

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137	D-MACA/54266/2025 MACA/45/2026	R. RAMAHARI BEHERA THE DIVISIONAL MANAGER THE NATIONAL INSURANCE CO.LTD., ANGUL VS PRIYABRATA MOHANTY	SOMNATH ROY VS	Mac/0000275/2016 // III M.A.C.T.,TALCHER(Anugul ) Mac/0000033/2019
138	D-MACA/54618/2025 MACA/46/2026	PUJA SETHY VS THE DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LTD., CUTTACK	LAKSMIDHAR KABI VS	// III MACT,JAJPUR(Jajapur ) Mac/0000192/2018
139	D-OTAPL/226/2026 OTAPL/2/2026	COMMISSIONER OF (AUDIT) GST AND CENTRAL EXCISE, AUDIT COMMISSIONER VS M/S. IOT UTKAL ENERGY SERVICES LTD.,PARADEEP	BHUBANESWAR VS	// () //
140	D-RPFAM/277/2026 RPFAM/10/2026	ALOK DASH VS PALLABI PRITI PADMA DWIVEDY	KHETRA MOHAN MISHRA VS	// JUDGE,FAMILY COURT,ANGUL(Anugul ) Crp/0000034/2024
141	D-RPFAM/200/2026 RPFAM/11/2026	ANIRUDHA NAIK VS MAMATA NAIK	SUKANTA KUMAR NAYAK VS	// JUDGE FAMILY COURT,GANJAM(Ganja ) Crp/0000003/2022
142	D-RPFAM/436/2026 RPFAM/12/2026	DINESH MURMU VS PRIYA KISPOTTA	BHARAT BHUSAN ROURTRAY VS	// JUDGE FAMILY COURT,ROURKELA(Su ) Crp/0000063/2023
143	D-RPFAM/53520/2025 RPFAM/9/2026	SNEHALATA PATI VS RAMESH PATI	DIPTI DHALL VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur ) Crp/0000246/2024
144	D-RSA/54275/2025 RSA/19/2026	MADHU SUDAN DAS VS PRATAP CHANDRA DAS	MAHESWAR MOHANTY VS	// DISTRICT & SESSIONS JUDGE,KEONJHAR RFA/0000002/2013
145	D-RSA/231/2026 RSA/20/2026	SATCHIDANANDA MAHAPATRA VS GAGAN BIHARI NITYANANDA CHAINY	DWARIKA PRASAD MOHANTY VS	// DISTRICT & SESIONS JUDGE,BHUBANESWAR RFA/0000045/2025
146	D-SAO/49909/2025 SAO/1/2026	SK.MUKHTAR@MUKHTAR ALI VS SK. MEHERTULLAH	SOUMYA MISHRA VS	// A.D.J.,CHANDIKHOLE(Jajapur ) RFA/0000019/2019
147	D-TRP(C)/252/2026 TRP(C)/5/2026	SMITA PRIYADARSHINI SAHOO VS NABODITA SAHOO	SUJIT KUMAR BISWAL VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur ) CP/0000353/2025

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148	D-TRP(C)/605/2026 TRP(C)/6/2026	JAI MALLIK @ MALIK VS RASHMI RANJAN MALLIK	SANJEEB CHAKRAVARTY VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000138/2025
149	D-TRPCRL/270/2026 TRPCRL/2/2026	BIKRAM KESHARI PANDA VS SWAGARIKA PATRO	OM SWARUP VS	// S.D.J.M.,KORAPUT(Koraput) MIS.CASE/0000050/2025
150	D-WA/41656/2025 WA/32/2026	BICHITRA KUMAR JENA VS UNION OF INDIA	SISIR KUMAR PUROHIT VS	// 0 //
151	D-WA/45647/2025 WA/33/2026	STATE OF ODISHA VS SANGRAM KESHARI PRUSTY	UMESH CHANDRA BEHURA,A.G.A VS	// 0 //
152	D-WA/52347/2025 WA/34/2026	ORISSA FOREST DEVELOPMENT CORP. LTD.,BHUBANESWAR VS JAYADEV PRADHAN@JAYADABA PRADHAN	PITAMBAR JENA VS	// 0 //
153	D-WA/54558/2025 WA/35/2026	STATE OF ODISHA VS MAHENDRA KUMAR GUIN	DEBARAJ MOHANTY,A.G.A VS	// 0 //
154	D-WA/710/2026 WA/36/2026	DHANESWAR JENA VS STATE OF ODISHA	DEVASHIS PANDA VS	// 0 //
155	D-WA/279/2026 WA/37/2026	SANGRAM KESHARI PRADHAN VS SAILABALA GIRI	DEBASISH SAMAL VS	// 0 //
156	D-WP(C)/54602/2025 WP(C)/536/2026	DHARMAPADA BHUYAN VS MANAGING DIRECTOR, ODISHA SMALL INDUSTRIES CORPORATION, CUTTACK	SUJATA JENA VS	// 0 //
157	D-WP(C)/53732/2025 WP(C)/537/2026	ANSUMAN BABU VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
158	D-WP(C)/54609/2025 WP(C)/538/2026	JHARANA NAIK VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
159	D-WP(C)/53740/2025	KHIROD KUMAR BEHERA	SRINIVAS MOHANTY	//

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	WP(C)/539/2026	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/53756/2025 WP(C)/540/2026	SUDARSHAN BHOE VS STATE OF ODISHA	ANISH PATTNAYAK VS	// 0 //
161	D-WP(C)/55007/2025 WP(C)/541/2026	DR.GIRDHARI LAL SEVADA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
162	D-WP(C)/54367/2025 WP(C)/542/2026	CHITTARANJAN ROUT VS THE STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// 0 //
163	D-WP(C)/51982/2025 WP(C)/543/2026	TAPASWAINI BARIK VS UNION OF INDIA	NIRANJAN PRADHAN VS	// 0 //
164	D-WP(C)/53742/2025 WP(C)/544/2026	SUBASH KUMAR MALLICK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
165	D-WP(C)/53340/2025 WP(C)/545/2026	RAJKUMAR SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
166	D-WP(C)/53758/2025 WP(C)/546/2026	SUBHASIS PANIGRAHI VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
167	D-WP(C)/53690/2025 WP(C)/547/2026	AMBHUJA BANDHU PARIDA VS STATE OF ODISHA	VS	// 0 //
168	D-WP(C)/45294/2025 WP(C)/548/2026	SANTILATA SARANGI VS STATE OF ODISHA	MADHUMITA PANDA VS	// 0 //
169	D-WP(C)/53829/2025 WP(C)/549/2026	BIJAYA KUMAR PARIDA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
170	D-WP(C)/53831/2025 WP(C)/550/2026	DAITYARI DASH VS	DILLIP KUMAR MOHAPATRA VS	// 0

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171	D-WP(C)/52379/2025 WP(C)/551/2026	STATE OF ORISSA BHAGIRATHI HANS VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// // 0 //
172	D-WP(C)/54697/2025 WP(C)/552/2026	RABINDRA KU PARIDA VS ODISHA STATE SEEDS CORPORATION LTD.,BHUBANESWAR	ATUL TRIPATHY VS	// 0 //
173	D-WP(C)/320/2026 WP(C)/553/2026	RAM PRASAD MOHANTY VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	// 0 //
174	D-WP(C)/53697/2025 WP(C)/554/2026	UNION OF INDIA, NEW DELHI VS JAYANTI BAL	BIBHUTI BHUSAN MISHRA, SPC VS	// 0 //
175	D-WP(C)/55206/2025 WP(C)/555/2026	JAYASEN KHATEI VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
176	D-WP(C)/53876/2025 WP(C)/556/2026	DILLIP KUMAR PATRA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
177	D-WP(C)/53245/2025 WP(C)/557/2026	SWARANIKA SAHU VS ZONAL MANAGER, UNION BANK OF INDIA, BHUBANESWAR	SAUBHAGYA KETAN NAYAK VS	// 0 //
178	D-WP(C)/538/2026 WP(C)/558/2026	SUSHIL KUMAR DASH VS THE COLLECTOR, DEOGARH	SURESH KUMAR JENA VS	// 0 //
179	D-WP(C)/54714/2025 WP(C)/559/2026	PRAJESHA PRASAD MISHRA VS TATA POWER WESTERN ODISHA DISTRIBUTION LTD.,SAMBALPUR	ATUL TRIPATHY VS	// 0 //
180	D-WP(C)/494/2026 WP(C)/560/2026	AJAYA SAHOO@AJAYA KUMAR SAHOO VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
181	D-WP(C)/53398/2025 WP(C)/561/2026	DILLIP KUMAR SAMAL VS UNION OF INDIA	TRILOCHAN RATH VS	// 0 //

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182	D-WP(C)/333/2026 WP(C)/562/2026	LITU GOUDA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
183	D-WP(C)/40502/2025 WP(C)/563/2026	SK NABABUL VS THE ODISHA BOARD OF WAQF, CUTTACK	BHAWANI SANKAR PANIGRAHI VS	// 0 //
184	D-WP(C)/771/2026 WP(C)/564/2026	PRABHAT KUMAR PRADHAN VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
185	D-WP(C)/55006/2025 WP(C)/565/2026	PRABHAS KUMAR SINGH VS UNION OF INDIA	BISHNU PRASAD PRADHAN VS	// 0 //
186	D-WP(C)/55005/2025 WP(C)/566/2026	DR.HAREKRUSHNA MAHAPATRA VS UNION OF INDIA, NEW DELHI	BISHNU PRASAD PRADHAN VS	// 0 //
187	D-WP(C)/46530/2025 WP(C)/567/2026	BHAKTI BHUSAN NAYAK VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
188	D-WP(C)/55419/2025 WP(C)/568/2026	IPSM COLLEGE OF NURSING AND PARAMEDICAL SCIENCE, JALESWAR, BALESWAR VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
189	D-WP(C)/54564/2025 WP(C)/569/2026	PRAVEEN SINGH DHAKAR VS UNION OF INDIA	DAVINDER KUMAR RAWAT VS	// 0 //
190	D-WP(C)/48132/2025 WP(C)/570/2026	RAMA CHANDRA KHATUA VS STATE OF ODISHA	DILLIP KUMAR ROUT VS	// 0 //
191	D-WP(C)/53610/2025 WP(C)/571/2026	BABULI BEHERA VS STATE OF ODISHA	RANJAN KUMAR BEHERA VS	// 0 //
192	D-WP(C)/55180/2025 WP(C)/572/2026	PURUSOTTAM SRICHANDAN VS STATE OF ODISHA	IRSHAD AHMMED VS	// 0 //
193	D-WP(C)/55431/2025	DIPTYMAYEE MUKHARJEE	BISHNU PRASAD PRADHAN	//

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	WP(C)/573/2026	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/54405/2025 WP(C)/574/2026	M/S RUTUPARNA CONSTRUCTION,BHUBANESWAR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
195	D-WP(C)/54613/2025 WP(C)/575/2026	SUKANYA DAS @ NAYAK VS RAHASAMANI DAS	DIPTENDU SUNDAR RAY VS	// 0 //
196	D-WP(C)/273/2026 WP(C)/576/2026	SANAT KUMAR SETHY VS STATE OF ODISHA	BIKRAM SENAPATI VS	// 0 //
197	D-WP(C)/53708/2025 WP(C)/577/2026	CHANDRADHWAJ RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
198	D-WP(C)/55478/2025 WP(C)/578/2026	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
199	D-WP(C)/53709/2025 WP(C)/579/2026	GUNA RANA VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
200	D-WP(C)/274/2026 WP(C)/580/2026	BASANTA KUMAR MUNDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
201	D-WP(C)/54634/2025 WP(C)/581/2026	SAROJ KUMAR TRIPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
202	D-WP(C)/48781/2025 WP(C)/582/2026	SANTI LATA DEI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
203	D-WP(C)/55309/2025 WP(C)/583/2026	M/S MONTECARLO LIMITED, AHMEDABAD VS THE ADDL COMMISSIONEROF STATE TAX (APPEAL), CENTRAL ZONE II, ODISHA, CUTTACK	ANIL BEZAWADA VS	// 0 //
204	D-WP(C)/520/2026 WP(C)/584/2026	SAROJINI MOHANTY VS	BIPIN KUMAR NAYAK VS	// 0

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205	D-WP(C)/53743/2025 WP(C)/585/2026	STATE OF ODISHA PRADIPTA KUMAR SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // 0
206	D-WP(C)/54585/2025 WP(C)/586/2026	STATE OF ODISHA ROJALINE DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// // 0
207	D-WP(C)/54682/2025 WP(C)/587/2026	STATE OF ODISHA GANGADHAR BAG VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// // 0
208	D-WP(C)/272/2026 WP(C)/588/2026	STATE OF ODISHA DAYANIDHI NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0
209	D-WP(C)/53744/2025 WP(C)/589/2026	STATE OF ODISHA SAILENDU SEKHAR MAHAPATRA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // 0
210	D-WP(C)/268/2026 WP(C)/590/2026	STATE OF ODISHA CHITTARANJAN DALABEHERA VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	// // 0
211	D-WP(C)/53760/2025 WP(C)/591/2026	STATE OF ODISHA PRATIK PATNAIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// // 0
212	D-WP(C)/54783/2025 WP(C)/592/2026	STATE OF ODISHA DIPAK KUMAR PRADHAN VS UNION OF INDIA	KABIR KUMAR JENA VS	// // 0
213	D-WP(C)/54197/2025 WP(C)/593/2026	BHARAT SANCHAR NIGAM LIMITED, BSNL, ELECTRICAL ZONE, ODISHA VS THE MICRO SMALL AND MEDIUM ENTERPRISES FACILITATION COUNCIL, AGRA, U.P	UMESH CHANDRA MOHANTY VS	// // 0
214	D-WP(C)/54752/2025 WP(C)/594/2026	MOTIRAM PANDE VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0
215	D-WP(C)/52875/2025 WP(C)/595/2026	STATE OF ODISHA SHAIKH MUSTAQUE AHAMMAD VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// // 0

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216	D-WP(C)/53171/2025 WP(C)/596/2026	TIMAN DANSENA @ DANDASENA VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //
217	D-WP(C)/258/2026 WP(C)/597/2026	BANSIDHAR NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
218	D-WP(C)/54757/2025 WP(C)/598/2026	MINI NAYAK VS STATE OF ODISHA	MADHUSMITA KANUNGO VS	// 0 //
219	D-WP(C)/52598/2025 WP(C)/599/2026	SACHIDANANDA JENA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
220	D-WP(C)/49119/2025 WP(C)/600/2026	NETRANANDA MARANDI VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //
221	D-WP(C)/52940/2025 WP(C)/601/2026	FAKIR MOHAN SATAPATHY VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// 0 //
222	D-WP(C)/54762/2025 WP(C)/602/2026	PARESH KUMAR MOHAPATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
223	D-WP(C)/577/2026 WP(C)/603/2026	KENDRIYA VIDYALAYA SANGATHAN., NEW DELHI VS BINAYA KUMAR DAS	HRUSIKESH TRIPATHY VS	// 0 //
224	D-WP(C)/373/2026 WP(C)/604/2026	LULU NAIK VS THE MANAGER HR, NTPC, KANIHA, ANGUL	SUNIL KUMAR PANDA VS	// 0 //
225	D-WP(C)/718/2026 WP(C)/605/2026	CHANDAN SINGHARI VS SHREE JAGANNATH TEMPLE ADMINISTRATION, PURI	CHINMAYA MISHRA VS	// 0 //
226	D-WP(C)/52993/2025 WP(C)/606/2026	PANKAJ MOHAPATRA VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// 0 //
227	D-WP(C)/54906/2025	BIRANCHI NARAYAN DASH	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/607/2026	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/55127/2025 WP(C)/608/2026	JAYADEV KHADIA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
229	D-WP(C)/721/2026 WP(C)/609/2026	MANJULATA SUBUDHI VS STATE OF ODISHA	ASUTOSH BISWAL VS	// 0 //
230	D-WP(C)/51178/2025 WP(C)/610/2026	PRAMOD KUMAR ARUKHA VS AUTHORIZED OFFICER CUM REGIONAL MANAGER, CANARA BANK	SANTOSH KUMAR MAHANTY VS	// 0 //
231	D-WP(C)/54239/2025 WP(C)/611/2026	V PUSPAVATI VS STATE OF ODISHA	DINESH KUMAR PATRA VS	// 0 //
232	D-WP(C)/53043/2025 WP(C)/612/2026	TAPAS RANJAN DAS VS SUPERINTENDING ENGINEER, MAHANADI SOUTH DIVISION-1, CUTTACK	SWOYAM PRABHU JENA VS	// 0 //
233	D-WP(C)/55131/2025 WP(C)/613/2026	BISHIKESHAN SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
234	D-WP(C)/53205/2025 WP(C)/614/2026	BIRANCHI NARAYAN PARIDA VS STATE OF ODISHA	BIJAYLAXMI SAHOO VS	// 0 //
235	D-WP(C)/53993/2025 WP(C)/615/2026	DR.ANNAPURNA DEVI VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
236	D-WP(C)/55152/2025 WP(C)/616/2026	DEBASIS ROUT VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
237	D-WP(C)/55159/2025 WP(C)/617/2026	AJAYA KUMAR JENA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
238	D-WP(C)/54002/2025 WP(C)/618/2026	RADHABALLABH PANIGRAHY VS	TUKUNA KUMAR MISHRA VS	// 0

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239	D-WP(C)/55464/2025 WP(C)/619/2026	STATE OF ORISSA PRASANNA KUMAR SUNDARAY VS	NIRMAL CHANDRA DAS VS	// // 0
240	D-WP(C)/54249/2025 WP(C)/620/2026	STATE OF ODISHA KALDAR SAHOO VS	HIMANSHU BHUSAN DASH VS	// // 0
241	D-WP(C)/53501/2025 WP(C)/621/2026	STATE OF ODISHA NIRAKAR MOHAPATRA VS	SAMARENDRA MOHANTY VS	// // 0
242	D-WP(C)/51260/2025 WP(C)/622/2026	STATE OF ODISHA BICHITRA BEHERA VS	PRAJIT KUMAR PRADHAN VS	// // 0
243	D-WP(C)/55204/2025 WP(C)/623/2026	STATE OF ODISHA DHARMARAJ CHOUDHURY VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
244	D-WP(C)/54016/2025 WP(C)/624/2026	STATE OF ODISHA KASHINATH MITRA VS	SOUMYA RANJAN MOHANTY VS	// // 0
245	D-WP(C)/53771/2025 WP(C)/625/2026	ODYSSA HOME AND COMMERCIAL PVT. LTD., BBSR UTTAM CHARAN SAHOO VS	PRASANTA KUMAR SATAPATHY VS	// // 0
246	D-WP(C)/53210/2025 WP(C)/626/2026	STATE OF ODISHA LAXMAN MURMU VS	RAMA CHANDRA JENA VS	// // 0
247	D-WP(C)/54262/2025 WP(C)/627/2026	STATE OF ODISHA UMAKANTA BEHERA VS	DHARMENDRA SETHY VS	// // 0
248	D-WP(C)/54025/2025 WP(C)/628/2026	STATE OF ODISHA SURYA NARAYAN SAHOO VS	TAPAN KUMAR BISWAL VS	// // 0
249	D-WP(C)/53823/2025 WP(C)/629/2026	STATE OF ODISHA SATYANARAYAN PATI VS	DILLIP KUMAR MOHAPATRA VS	// // 0
		STATE OF ORISSA		//

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250	D-WP(C)/54060/2025 WP(C)/630/2026	JUGAL KISHORE JENA VS STATE OF ODISHA	BHUBANESWAR DASH VS	// 0 //
251	D-WP(C)/53852/2025 WP(C)/631/2026	BIRABHADRA NEGI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// 0 //
252	D-WP(C)/55283/2025 WP(C)/632/2026	TILOTAMA MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
253	D-WP(C)/53542/2025 WP(C)/633/2026	CHIRANJIBI NAIK VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	// 0 //
254	D-WP(C)/54096/2025 WP(C)/634/2026	HIMANSU KUMAR BERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
255	D-WP(C)/55331/2025 WP(C)/635/2026	BIVEKANANDA NAYAK VS MANAGEMENT OF M/S.ODISHA SMALL INDUSTRIES CORPORATION LTD,CUTTACK	SASWATI MOHAPATRA VS	// 0 //
256	D-WP(C)/181/2026 WP(C)/636/2026	BANUA MURMU VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
257	D-WP(C)/53881/2025 WP(C)/637/2026	GANDHARBA SAMAL VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
258	D-WP(C)/53554/2025 WP(C)/638/2026	ASISH CHANDAN SWAIN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
259	D-WP(C)/53932/2025 WP(C)/639/2026	CHANDAN KUMAR LENKA VS THE NOTIFIED AREA COUNCIL, KONARK	DEVI PRASAD DASH VS	// 0 //
260	D-WP(C)/54305/2025 WP(C)/640/2026	TARABATI SAHU VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
261	D-WP(C)/51645/2025	GANGA GOUDA	SRITAM KUMAR NAYAK	//

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	WP(C)/641/2026	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/54300/2025 WP(C)/642/2026	RAMA KRUSHNA DAS VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
263	D-WP(C)/53246/2025 WP(C)/643/2026	ANATHA CHARAN MOHANTY VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
264	D-WP(C)/53618/2025 WP(C)/644/2026	DHANESWAR BEHERA VS STATE OF ODISHA	SURJYA NARAYANA SAHU VS	// 0 //
265	D-WP(C)/182/2026 WP(C)/645/2026	SANTWANA MOHANTY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
266	D-WP(C)/51856/2025 WP(C)/646/2026	SRI CHANDANESWAR HIGH SCHOOL, GARHKHARAD VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
267	D-WP(C)/53632/2025 WP(C)/647/2026	HIREN PRAVA DEHUREE VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
268	D-WP(C)/614/2026 WP(C)/648/2026	BRAJA MOHAN KALANDI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
269	D-WP(C)/722/2026 WP(C)/649/2026	BHABANI JENA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
270	D-WP(C)/53960/2025 WP(C)/650/2026	RAJESH SETHI VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //
271	D-WP(C)/625/2026 WP(C)/651/2026	M/S ODISHA STATE RURAL CONNECTIVITY PROJECT AGENCY VS THE PRINCIPAL COMMISSIONER OF INCOME (EXEMPTION) HYDERABAD	BIJAY PANDA VS	// 0 //
272	D-WP(C)/53253/2025 WP(C)/652/2026	PARAMESWAR SARANGO VS	RAMANATH ACHARYA VS	// 0

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273	D-WP(C)/53549/2025 WP(C)/653/2026	STATE OF ODISHA JENA BARI @ JENARAM BARI VS	LAXMAN BHOI VS	// // ()
274	D-WP(C)/664/2026 WP(C)/654/2026	STATE OF ODISHA SHYAMLAL GUPTA VS	TUNA SAHU VS	// // ()
275	D-WP(C)/53989/2025 WP(C)/655/2026	HDFC BANK LTD., MUMBAI KALANDI CHARAN KABI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
276	D-WP(C)/677/2026 WP(C)/656/2026	SUB COLLECTOR, JAJPUR CHANDAN KUMAR MOHANTY VS	ADHIRAJ MOHANTY VS	// // ()
277	D-WP(C)/54328/2025 WP(C)/657/2026	STATE OF ODISHA M/S SHREE HARI SPONGE (PVT)LTD, SUNDARGARH VS	ASIS KUMAR MAHANA VS	// // ()
278	D-WP(C)/375/2026 WP(C)/658/2026	PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, SUNDARGARH M/S RATNA-DDB (JV),BHUBANESWAR VS	SIDHANT DWIBEDI VS	// // ()
279	D-WP(C)/276/2026 WP(C)/659/2026	STATE OF ODISHA PURNA CHANDRA BEHERA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
280	D-WP(C)/53959/2025 WP(C)/660/2026	STATE OF ODISHA LAXMI BALLAV SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
281	D-WP(C)/53387/2025 WP(C)/661/2026	STATE OF ODISHA ANUPAMA MISHRA VS	MANOJA KUMAR KHUNTIA VS	// // ()
282	D-WP(C)/707/2026 WP(C)/662/2026	STATE OF ODISHA BHAGABAT KHILAR VS	B Aidhar SAHOO VS	// // ()
283	D-WP(C)/731/2026 WP(C)/663/2026	STATE OF ODISHA BAJARANGBALI WOMEN SELF HELP GROUP, BASUDEVPUR VS	B Aidhar SAHOO VS	// // ()
		STATE OF ODISHA		//

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284	D-WP(C)/144/2026 WP(C)/664/2026	MADHU SUDAN JENA VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //
285	D-WP(C)/53956/2025 WP(C)/665/2026	AMARENDRA SARANGI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
286	D-WP(C)/732/2026 WP(C)/666/2026	PRAKASH CHANDRA PATRA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
287	D-WP(C)/53636/2025 WP(C)/667/2026	ARNAPURNA BEHURIA VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// 0 //
288	D-WP(C)/55272/2025 WP(C)/668/2026	BHAKTA BATCHAL PATNAIK VS STATE OF ODISHA	GHANASHYAM DASH VS	// 0 //
289	D-WP(C)/54842/2025 WP(C)/669/2026	DURYODHAN MALIK VS STATE OF ODISHA	LINGARAJ SARANGI VS	// 0 //
290	D-WP(C)/816/2026 WP(C)/670/2026	GANESWAR DANDASENA VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
291	D-WP(C)/54196/2025 WP(C)/671/2026	PRAMILA PANDA VS STATE OF ODISHA	BADRI NARAYAN PANDA VS	// 0 //
292	D-WP(C)/55273/2025 WP(C)/672/2026	PRAKASH CHANDRA BAGH VS STATE OF ODISHA	GHANASHYAM DASH VS	// 0 //
293	D-WP(C)/811/2026 WP(C)/673/2026	BRAJASUNDAR BHOI @ BRAJA BHOI VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
294	D-WP(C)/812/2026 WP(C)/674/2026	HEMANGINI SAHU VS STATE OF ODISHA	TATHAGATA SAHOO VS	// 0 //
295	D-WP(C)/54996/2025	NARAHARI PRADHAN	UMESH CHANDRA MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/675/2026	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/772/2026 WP(C)/676/2026	AMULYA KUMAR BISWAL VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
297	D-WP(C)/53504/2025 WP(C)/677/2026	DAMODAR SAMAL VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //
298	D-WP(C)/55192/2025 WP(C)/678/2026	BISWAJIT SITHA VS STATE OF ODISHA	RAJALAXMI BISWAL VS	// 0 //
299	D-WP(C)/49509/2025 WP(C)/679/2026	ABHIJIT MAHARANA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
300	D-WP(C)/53898/2025 WP(C)/680/2026	PARBATI DAS VS COLLECTOR, BALASORE	SUKANTA KUMAR MISHRA VS	// 0 //
301	D-WP(C)/53508/2025 WP(C)/681/2026	RAHAS BIHARI SAMAL VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //
302	D-WP(C)/522/2026 WP(C)/682/2026	ASHOK KUMAR BAG VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //
303	D-WP(C)/55210/2025 WP(C)/683/2026	RABINARAYANA SAHOO VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
304	D-WP(C)/55515/2025 WP(C)/684/2026	CHINARI SARINA VS THE MANAGING DIRECTOR H.R.M, HSBC SOFTWARE DEVELOPMENT (INDIA) PVT. LTD., HYDERABAD	TAPAN MISHRA VS	// 0 //
305	D-WP(C)/54036/2025 WP(C)/685/2026	SK.KASIM VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
306	D-WP(C)/534/2026 WP(C)/686/2026	RAMESH CHANDRA RANA VS	NIRANJAN PANDA VS	// 0

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307	D-WP(C)/55259/2025 WP(C)/687/2026	STATE OF ODISHA BILASINEE BHOI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // 0 //
308	D-WP(C)/755/2026 WP(C)/688/2026	ALAKA JENA VS DILLIP KUMAR JENA	SUSANTA KUMAR BARAL VS	// 0 //
309	D-WP(C)/53737/2025 WP(C)/689/2026	SUBAS CANDRA SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
310	D-WP(C)/55205/2025 WP(C)/690/2026	RANJANA SETHI VS COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPT., KHORDA	JYOTIRMAY GUPTA VS	// 0 //
311	D-WP(C)/839/2026 WP(C)/691/2026	PRASANT DHAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
312	D-WP(C)/53741/2025 WP(C)/692/2026	BIPIN BIHARI BEHERA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
313	D-WP(C)/44021/2025 WP(C)/693/2026	P.PRABHAKAR PATRO VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //
314	D-WP(C)/840/2026 WP(C)/694/2026	PRASANT DHAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
315	D-WP(C)/54040/2025 WP(C)/695/2026	RAMESH CHANDRA DASMOHAPATRA VS STATE OF ODISHA	MANAMOHAN PATTANAYAK VS	// 0 //
316	D-WP(C)/54041/2025 WP(C)/696/2026	RASANANDA BHOI VS STATE OF ODISHA	BISWARANJAN MOHAPATRA VS	// 0 //
317	D-WP(C)/264/2026 WP(C)/697/2026	ABHINAV ACHARYA VS SARMILA KAR	OM SWARUP VS	// 0 //

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318	D-WP(C)/53464/2025 WP(C)/698/2026	PRASANNA KUMAR MAHALA VS THE COLLECTOR AND DISTRICT MAGISTRATE, JAJPUR	SAROJ KUMAR PADHI VS	// 0 //
319	D-WP(C)/53797/2025 WP(C)/699/2026	STAR HEALTH AND ALLIED INSURANCE COMPANY LTD.,CHENNAI VS THE INSURANCE OMBUDSMAN, BHUBANESWAR	BHIMASEN SAHOO VS	// 0 //
320	D-WP(C)/54095/2025 WP(C)/700/2026	THE ADDITIONAL REGISTRAR OF TRADE UNION CUM JOINT LABOUR COMMISSIONER, SAMBALPUR VS ADITYA ALUMINIUM WORKERS UNION ,SAMBALPUR	PRABODHA CHANDRA NAYAK VS	// 0 //
321	D-WP(C)/723/2026 WP(C)/701/2026	M/S SURENDRA BARIK INFRASERVICE PRIVATE LIMITED VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
322	D-WP(C)/54312/2025 WP(C)/702/2026	CHANDRIKA NAIK VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
323	D-WP(C)/803/2026 WP(C)/703/2026	M/S LAKHESWAR AGENCY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
324	D-WP(C)/53509/2025 WP(C)/704/2026	RANKANIDHI BLIND, DEAF AND DUMB VIDYALAYA, GOPALPUR VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
325	D-WP(C)/53798/2025 WP(C)/705/2026	THE ZONAL MANAGER, UCO BANK, ASHOK NAGAR, BHUBANESWAR VS NIBAS CHANDRA BARIK	BIBHUTI BHUSAN SWAIN VS	// 0 //
326	D-WP(C)/54343/2025 WP(C)/706/2026	K. RAMACHANDRA @ RAMACHANDRA KULDEEP VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
327	D-WP(C)/817/2026 WP(C)/707/2026	DR. AJAYA KUMAR SWAIN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
328	D-WP(C)/53575/2025 WP(C)/708/2026	GITANJALI PRADHAN VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
329	D-WP(C)/53824/2025	JOGENDRA DAS	HIMANSHU SEKHAR PANDA	//

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	WP(C)/709/2026	VS STATE OF ODISHA	VS	0 //
330	D-WP(C)/54349/2025 WP(C)/710/2026	DHUNA CHANDRA NAYAK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
331	D-WP(C)/54194/2025 WP(C)/711/2026	BALARAM GOUD @ BHATI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
332	D-WP(C)/841/2026 WP(C)/712/2026	PRASANT DHAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
333	D-WP(C)/53644/2025 WP(C)/713/2026	DIPTY DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
334	D-WP(C)/54412/2025 WP(C)/714/2026	RAMACHANDRA GOUD VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
335	D-WP(C)/53581/2025 WP(C)/715/2026	TILOTAMA MAHANTA VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// 0 //
336	D-WP(C)/53687/2025 WP(C)/716/2026	ABHAY KUMAR ROUT VS STATE OF ODISHA	MAHIMANANDA SWAIN VS	// 0 //
337	D-WP(C)/842/2026 WP(C)/717/2026	BHAGIRATHI DHAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
338	D-WP(C)/286/2026 WP(C)/718/2026	BAISAGU NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
339	D-WP(C)/53968/2025 WP(C)/719/2026	SANGITA PANIGRAHI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
340	D-WP(C)/53711/2025 WP(C)/720/2026	M/S SS POULTRY FARM VS	SANTOSH KUMAR MAHANTY VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-WP(C)/54354/2025 WP(C)/721/2026	ZONAL MANAGER CUM AUTHORIZED OFFICER, INDIAN BANK MANGULU DEHURY VS STATE OF ODISHA	AMIT KUMAR SAA VS	// // 0 //
342	D-WP(C)/53596/2025 WP(C)/722/2026	SARADA PRASAD MISHRA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
343	D-WP(C)/54619/2025 WP(C)/723/2026	KANHU CHARAN PATRA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
344	D-WP(C)/278/2026 WP(C)/724/2026	PADMA LOCHAN NAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
345	D-WP(C)/844/2026 WP(C)/725/2026	BHAGIRATHI DHAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	// 0 //
346	D-WP(C)/281/2026 WP(C)/726/2026	RABINANDAN PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
347	D-WP(C)/54917/2025 WP(C)/727/2026	GEETANJALI PANDA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
348	D-WP(C)/54695/2025 WP(C)/728/2026	PREM CHAND MISHRA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
349	D-WP(C)/54241/2025 WP(C)/729/2026	MINA BHATTA VS RADHAMOHAN DEV BIJE, KRUPASAGARPATANA, PURI	AMIYA KUMAR MOHANTY VS	// 0 //
350	D-WP(C)/969/2026 WP(C)/730/2026	RAMAKANTA SAHOO VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
351	D-WP(C)/63/2026 WP(C)/731/2026	DAYANIDHI UPADHYAY VS STATE OF ODISHA	AKSHAYA KUMAR JENA VS	// 0 //

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352	D-WP(C)/53862/2025 WP(C)/732/2026	BUDDHA DEV MUKHERJEE VS STATE OF ODISHA	PARTHA MUKHERJI VS	// 0 //
353	D-WP(C)/364/2026 WP(C)/733/2026	KRUTIBAS NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
354	D-WP(C)/55161/2025 WP(C)/734/2026	BIPRA CHARAN MANDAL VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
355	D-WP(C)/371/2026 WP(C)/735/2026	CHANDRA SEKHAR PADHY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
356	D-WP(C)/742/2026 WP(C)/736/2026	DIPIKA PATRO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
357	D-WP(C)/55397/2025 WP(C)/737/2026	NARENDRA KUMAR MISHRA VS BRANCH MANAGER, AXIS BANK, BHUBANESWAR	BISHNU BRATA SINGH VS	// 0 //
358	D-WP(C)/54089/2025 WP(C)/738/2026	RATNAKAR SAHOO VS ADDL.COMMISSIONER CONSOLIDATION AND SETTLEMENT, NAYAGARH	NIROD KUMAR SAHU VS	// 0 //
359	D-WP(C)/54183/2025 WP(C)/739/2026	ANITA BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
360	D-WP(C)/54180/2025 WP(C)/740/2026	T.KETAKI VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	// 0 //
361	D-WP(C)/38884/2025 WP(C)/741/2026	BHAGYADHAR BEHERA VS STATE OF ODISHA	SOVENSWAR NAYAK VS	// 0 //
362	D-WP(C)/875/2026 WP(C)/742/2026	SARAT BEHERA VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
363	D-WP(C)/54181/2025	DR.RAMACHANDRA HOTA	PRADEEP KUMAR KHUNTIA	//

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	WP(C)/743/2026	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/52071/2025 WP(C)/744/2026	RANJIT MIRDHA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
365	D-WP(C)/877/2026 WP(C)/745/2026	GADADHAR SWAIN VS STATE OF ODISHA	PRAVAT KUMAR MUDULI VS	// 0 //
366	D-WP(C)/54184/2025 WP(C)/746/2026	M/S. AKSHYA ENTERPRISES, BOLANGIR VS COMMISSIONER OF SALES TAX,CUTTACK	MADHAB LAL AGARWAL VS	// 0 //
367	D-WP(C)/54295/2025 WP(C)/747/2026	PADMABATI MOHANTA VS STATE OF ODISHA	MANMEET SING ARORA VS	// 0 //
368	D-WP(C)/52228/2025 WP(C)/748/2026	PRASANTA KUMAR DAS ADHIKARI VS STATE OF ODISHA	ASIT KUMAR JENA VS	// 0 //
369	D-WP(C)/773/2026 WP(C)/749/2026	AMARESH KUMAR SAMANTA VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //
370	D-WP(C)/54297/2025 WP(C)/750/2026	HULLASAMANI PANDA VS STATE OF ODISHA	GAYNENDRA KUMAR PARIDA VS	// 0 //
371	D-WP(C)/890/2026 WP(C)/751/2026	OMM BABA SANIDEB WSHG,BASUDEVPUR VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
372	D-WP(C)/53749/2025 WP(C)/752/2026	SIKSHA O ANUSANDHAN UNIVERSITY, BBSR VS PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR	SUSANTA DASH VS	// 0 //
373	D-WP(C)/613/2026 WP(C)/753/2026	JAYANTA KISHORE PATRI VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
374	D-WP(C)/54379/2025 WP(C)/754/2026	PRAVAT KUMAR BISWAL VS	PRAVASH CHANDRA JENA VS	// 0

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375	D-WP(C)/704/2026 WP(C)/755/2026	STATE OF ODISHA M/S. VISION INSTITUTE OF MEDICAL SCIENCE AND RESEARCH, GOPALPUR, CUTTACK VS	SUBHANKAR ROUT VS	// // 0
376	D-WP(C)/54064/2025 WP(C)/756/2026	STATE OF ODISHA JAYAKRUSHNA ANDIA VS	PRAVASH CHANDRA JENA VS	// // 0
377	D-WP(C)/53751/2025 WP(C)/757/2026	STATE OF ODISHA MEENATI MOHAPATRA VS	LALATENDU SAMAL VS	// // 0
378	D-WP(C)/952/2026 WP(C)/758/2026	STATE OF ODISHA RASHMI TRIPATHY VS	SOUMYA MISHRA VS	// // 0
379	D-WP(C)/637/2026 WP(C)/759/2026	SITANSU PRASAD MOHANTY SASMITA PANDA VS	BIBHUTI BHUSAN MISHRA VS	// // 0
380	D-WP(C)/54671/2025 WP(C)/760/2026	STATE OF ODISHA PABITRA MOHAN SAHOO VS	PRAVASH CHANDRA JENA VS	// // 0
381	D-WP(C)/753/2026 WP(C)/761/2026	STATE OF ODISHA ALOK RANJAN PANDA VS	SAIBRATA RATH VS	// // 0
382	D-WP(C)/55429/2025 WP(C)/762/2026	STATE OF ODISHA DR. SWAPAN KUMAR KARAK VS	HARMOHAN DHAL VS	// // 0
383	D-WP(C)/53718/2025 WP(C)/763/2026	BOARD OF GOVERNORS OF NATIONAL INSTITUTE OF TECHNOLOGY, SUNDARGARH PRAVAKAR JENA VS	PRAFULLA KUMAR RATH VS	// // 0
384	D-WP(C)/979/2026 WP(C)/764/2026	STATE OF ODISHA RASHMI TRIPATHY VS	SOUMYA MISHRA VS	// // 0
385	D-WP(C)/55101/2025 WP(C)/765/2026	SITANSU PRASAD MOHANTY NARESH PRASAD @ NARESH PRATAP WIG VS	PITAMBAR JENA VS	// // 0
		STATE OF ODISHA		//

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386	D-WP(C)/52804/2025 WP(C)/766/2026	RANU MANDANGI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
387	D-WP(C)/53506/2025 WP(C)/767/2026	MAYDHAR DAS VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// 0 //
388	D-WP(C)/55465/2025 WP(C)/768/2026	RATNAKAR PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
389	D-WP(C)/933/2026 WP(C)/769/2026	PUSHPANJALI NANDA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
390	D-WP(C)/53734/2025 WP(C)/770/2026	TRUPTI RANJAN MALLIK VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
391	D-WP(C)/54042/2025 WP(C)/771/2026	JHINKESWAR RANA VS STATE OF ODISHA	MANA MOHAN PATTANAIAK VS	// 0 //
392	D-WP(C)/961/2026 WP(C)/772/2026	SAKUNTALA BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
393	D-WP(C)/785/2026 WP(C)/773/2026	AFROZ BEGUM VS AXIS BANK LIMITED, SAMBALPUR	KOUSIK ANANDA GURU VS	// 0 //
394	D-WP(C)/54199/2025 WP(C)/774/2026	ANUPAMA DEVI VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
395	D-WP(C)/43005/2025 WP(C)/775/2026	GOPAL CHANDRA SAHU VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //
396	D-WP(C)/380/2026 WP(C)/776/2026	PRAMOD KUMAR PANDA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
397	D-WP(C)/424/2026	DR. BISWAJIT RATH	NIRANJAN LENKA	//

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	WP(C)/777/2026	VS STATE OF ORISSA	VS	() //
398	D-WP(C)/863/2026 WP(C)/778/2026	SAROJ KUMAR MUDULI VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// () //
399	D-WP(C)/108/2026 WP(C)/779/2026	DIKESHWARI MAJHI VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	// () //
400	D-ABLAPL/197/2026 ABLAPL/167/2026	PABANA SWAIN VS STATE OF ODISHA	SUJATA JENA VS	TIGIRIA /205 /2023 () //
401	D-ABLAPL/166/2026 ABLAPL/168/2026	SEK ALAUDDIN @ SK. ALLAUDDIN VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /322 /2025 () //
402	D-ABLAPL/37441/2025 ABLAPL/169/2026	JALANDRA HARIJAN @ JALENDRA BARIK VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BOIPARIGUDA /158 /2023 () //
403	D-ABLAPL/38844/2025 ABLAPL/170/2026	KATICHHUA @ SAUMYA RANJAN MALLIK VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	RAIBANIA /131 /2025 () //
404	D-ABLAPL/33/2026 ABLAPL/171/2026	DEBASHIS BAGCHI VS STATE OF ODISHA	SANGRAMJIT PANDA VS	CYBER CRIME AND ECO. OFFENCE, CU () //
405	D-ABLAPL/44/2026 ABLAPL/172/2026	SUSANTA BEHERA @ SUSANTA KUMAR BEHERA VS STATE OF ODISHA	ARIJEET MISHRA VS	KUAKHIA /551 /2025 () //
406	D-ABLAPL/48/2026 ABLAPL/173/2026	AJAY SANTARA VS STATE OF ODISHA	SURESH KUMAR JENA VS	/ /0 S.D.J.M.,NILAGIRI(Baleshwar) 2(A)CC/0000372/2025
407	D-ABLAPL/39013/2025 ABLAPL/174/2026	PRAMOD BHOI VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	DHAULI PS /203 /2025 () //
408	D-ABLAPL/39716/2025 ABLAPL/175/2026	MANAS NAYAK VS	HRUDANANDA MOHAPATRA VS	KUMBHARAPARA /70 /2024 ()

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409	D-ABLAPL/40263/2025 ABLAPL/176/2026	STATE OF ODISHA MOHAMMAD ISHRAD VS	ASIT KUMAR JENA VS	// BADAGODA P.S. /390 /2017 ()
410	D-ABLAPL/40815/2025 ABLAPL/177/2026	STATE OF ODISHA SK NAWAB VS	DEBASISH MITRA VS	// JAGATSINGPUR /1017 /2025 ()
411	D-ABLAPL/10/2026 ABLAPL/178/2026	STATE OF ODISHA MANABHANJAN MALLA VS	ANUGRAHA NARAYAN SAMANTRAY VS	// TIRTOL /605 /2025 ()
412	D-ABLAPL/81/2026 ABLAPL/179/2026	STATE OF ODISHA AVIJIT SAHOO VS	AKHAND VS	// NIALI /622 /2025 ()
413	D-ABLAPL/91/2026 ABLAPL/180/2026	STATE OF ODISHA PREM @ KALIA NATH VS	SUDHANSU PRASAD MAHAPATRA VS	// BALIAPANDA /96 /2025 ()
414	D-ABLAPL/117/2026 ABLAPL/181/2026	STATE OF ODISHA BISWAJIT ROUT VS	ALOK KUMAR KAR VS	// PAHALA /400 /2025 ()
415	D-ABLAPL/144/2026 ABLAPL/182/2026	STATE OF ODISHA RIYAZ MAHAMMAD VS	AMULYA RATNA PANDA VS	// BARAMBA /87 /2025 ()
416	D-ABLAPL/288/2026 ABLAPL/183/2026	STATE OF ODISHA JAPAN DASH @ LITU VS	AMULYA RATNA PANDA VS	// JALESWAR /568 /2025 ()
417	D-ABLAPL/143/2026 ABLAPL/184/2026	STATE OF ODISHA SAMALI DAS VS	DEEPAK KU SAHOO VS	// MARINE PS AT JAMBO /265 /2025 ()
418	D-ABLAPL/315/2026 ABLAPL/185/2026	STATE OF ODISHA BRAHMANANDA SAHOO VS	BYOMAKESH TRIPATHY VS	// //0 ()
419	D-ABLAPL/153/2026 ABLAPL/186/2026	STATE OF ODISHA LIPUNI KUNDU VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// JATNI P.S. /567 /2025 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
420	D-ABLAPL/325/2026 ABLAPL/187/2026	HAPUS KHAN @ HAKIM KHAN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NAYAGARH /430 /2025 () //
421	D-ABLAPL/170/2026 ABLAPL/188/2026	HAPPY @ ADI @ SRIKANT DAS VS STATE OF ODISHA	AMIT KUMAR PATRA VS	BALIANTA P.S. /635 /2025 () //
422	D-ABLAPL/327/2026 ABLAPL/189/2026	CHITTARANJAN BALABANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /540 /2025 () //
423	D-ABLAPL/171/2026 ABLAPL/190/2026	SHYAMA BEHERA @ SHYAM BEHERA VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /710 /2025 () //
424	D-ABLAPL/329/2026 ABLAPL/191/2026	TAPAN PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA MODEL /540 /2025 () //
425	D-ABLAPL/193/2026 ABLAPL/192/2026	ABHAYA NAIK VS STATE OF ODISHA	ASUTOSH ROUT VS	PARJANG /437 /2025 () //
426	D-ABLAPL/330/2026 ABLAPL/193/2026	DAYA SAGAR DAS VS STATE OF ODISHA	UMAKANTA BARIK VS	TUREIKELA /346 /2025 () //
427	D-ABLAPL/200/2026 ABLAPL/194/2026	BANABIHARI BAL VS STATE OF ODISHA	BRUNDABAN ROUT VS	RAJKANIKA /572 /2025 () //
428	D-ABLAPL/337/2026 ABLAPL/195/2026	SAMRAT SINGH VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /385 /2025 () //
429	D-ABLAPL/205/2026 ABLAPL/196/2026	GOPABANDHU DEHURY VS STATE OF ODISHA	SK. ZAFARULLA VS	DHENKANAL SADAR /1057 /2025 () //
430	D-ABLAPL/341/2026 ABLAPL/197/2026	BALIA @ RAMESH BEHERA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	TIHIDI /408 /2025 () //
431	D-ABLAPL/415/2026	JETHU MALLIK @ BANAMALI MALLIK	AMITAV TRIPATHY	/ /0

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	ABLAPL/198/2026	VS STATE OF ODISHA	VS	J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHEI 2(B)CC/0000001/2025
432	D-ABLAPL/405/2026 ABLAPL/199/2026	SUBHADRA DAS VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	BHADRESWAR /206 /2025 ( //
433	D-ABLAPL/213/2026 ABLAPL/200/2026	ABHISHEK SAHOO VS STATE OF ODISHA	SEJAL NAYAK VS	// / /0 ( //
434	D-ABLAPL/411/2026 ABLAPL/201/2026	SHYAM SINGH VS STATE OF ODISHA	KHAGESWAR BEHERA VS	SORO /769 /2025 ( //
435	D-ABLAPL/223/2026 ABLAPL/202/2026	SAROJ KUMAR SUHURA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	BRAJARAJNAGAR /272 /2025 ( //
436	D-ABLAPL/413/2026 ABLAPL/203/2026	KAMDEV BEMAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA TOWN /202 /2024 ( //
437	D-ABLAPL/225/2026 ABLAPL/204/2026	JUMAR ROUT VS STATE OF ODISHA	JASHOBANTA DASH VS	KHUNTUNI /278 /2025 ( //
438	D-ABLAPL/252/2026 ABLAPL/205/2026	BALARAM HARIJAN VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	MAIDALPUR /120 /2025 ( //
439	D-ABLAPL/264/2026 ABLAPL/206/2026	SUJEET KUMAR SETHI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MARINE PS AT BALARAMGADI /43 /2025 ( //
440	D-ABLAPL/230/2026 ABLAPL/207/2026	NARAYAN @ NARAN NAIK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	BANARAPAL /3 /2026 ( //
441	D-ABLAPL/279/2026 ABLAPL/208/2026	MACHHU BAG VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	BELPARA /351 /2025 ( //
442	D-ABLAPL/280/2026 ABLAPL/209/2026	CHANDRA SEKHAR PRADHAN VS	BISWORANJAN SWAIN VS	HATIBARI /159 /2024 (

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
443	D-ABLAPL/244/2026 ABLAPL/210/2026	STATE OF ODISHA RAJU PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// CHANDAPUR /202 /2025 ()
444	D-ABLAPL/294/2026 ABLAPL/211/2026	STATE OF ODISHA SATRUGHAN RAY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BASTA /466 /2025 ()